

**IN THE COURT OF VIJAYKUMAR M PAWALE, I ADDITIONAL DISTRICT AND
SESSIONS JUDGE, BENGALURU RURAL DISTRICT, BENGALURU**

Cause list dated 21.04.2021

<u>MORNING SESSION</u>	
1. Ref. 6/2018 2. R.A. 170/2020 3. R.A. 98/2020 4. Ref. 12/2020 5. R.A. 182/2017 6. Ref. 7/2018 7. Ref. 17/2018 8. Ref. 18/2018 9. L.A.C. 7/2018 10. L.A.C.2/2019 11. IDC 2/2020 12. Crl.Misc. 661/2021	13. Crl.Misc. 680/2021 14. S.C. 97/2016 15. S.C. 335/2019 16. S.C. 297/2019 17. Crl.Misc. 654/2018 18. S.C. 330/2019 19. S.C. 77/2018 20. Crl.Misc. 670/2021 21. Crl.Misc. 687/2021 22. Crl.Misc. 693/2021 23. Crl.Misc. 694/2021 24. S.C. 7/2017 25. Spl.C. 513/2020
<u>AFTERNOON SESSION</u>	
1. R.A. 114/2020 2. R.A. 8/2014 3. R.A. 75/2016 4. R.A. 186/2020 5. R.A. 111/2017 6. R.A. 141/2017 7. Appl.33(C)(2) 1/2018 8. R.A. 194/2020 9. R.A. 191/2020 10. R.A. 192/2020 11. R.A. 193/2020	12. R.A. 195/2020 13. R.A. 196/2020 14. Ref. 2/2020 15. Crl.A. 56/2018 16. Crl.A. 57/2018 17. Crl.A. 157/2018

I Addl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

CAUSE LIST OF II ADJ MORNING SESSIONS ON 21.04.2021

Evidence

1	SPL.C	38/2012	23	SPL.C	74/2018
2	SPL.C	41/2013	24	SPL.C	134/2018
3	SPL.C	145/2014	25	SPL.C	135/2018
4	SPL.C	4/2015	26	SPL.C	136/2018
5	SPL.C	67/2015	27	SPL.C	252/2018
6	SPL.C	79/2015	28	SPL.C	283/2018
7	SPL.C	82/2015	29	SPL.C	316/2018
8	SPL.C	3/2016	30	SPL.C	456/2018
9	SPL.C	97/2016	31	SPL.C	463/2018
10	SPL.C	125/2016	32	SPL.C	2/2019
11	SPL.C	159/2016	33	SPL.C	63/2019
12	SPL.C	86/2017	34	SPL.C	94/2019
13	SPL.C	121/2017	35	SPL.C	98/2019
14	SPL.C	178/2017	36	SPL.C	120/2019
15	SPL.C	272/2017	37	SPL.C	210/2019
16	SPL.C	277/2017	38	SPL.C	314/2019
17	SPL.C	362/2017	39	SPL.C	397/2019
18	SPL.C	395/2017	40	SPL.C	164/2020
19	SPL.C	415/2017	41	SPL.C	177/2020
20	SPL.C	512/2017	42	SPL.C	90/2021
21	SPL.C	35/2018	43	SPL.C	30/2017
22	SPL.C	40/2018			

CAUSE LIST OF II ADJ AFTERNOON SESSIONS ON 21.04.2021

HEARING

44 SPL.C 167/2013
45 CrI.Misc. 668/2021

ARGUMENTS.

46 SPL.C 233/2016

ORDER

47 CrI.Misc. 663/2021

BODY WARRANT

48 SPL.C 239/2017

Charge

49 SPL.C 193/2017
50 SPL.C 214/2018
51 SPL.C 7/2020
52 SPL.C 174/2020
53 SPL.C 329/2020

HBC

54 SPL.C 449/2019
55 SPL.C 4/2021
56 SPL.C 49/2021

FDT

57 SC 3/2018

NBW TO ACCUSED

58 SPL.C 44/2018

FDT

59 SPL.C 190/2019

NBW TO ACCUSED

60 SPL.C 420/2019
61 SPL.C 421/2019

FDT

62 SPL.C 6/2020

NBW TO ACCUSED

63 SPL.C 509/2020

Objection

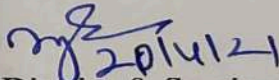
64 SPL.C 98/2021
65 SPL.C 118/2021
66 SPL.C 197/2021
67 SPL.C 200/2021
68 CrI.Misc. 643/2021
69 SPL.C 649/2021
70 CrI.Misc. 651/2021
71 CrI.Misc. 662/2021
72 CrI.Misc. 666/2021
73 CrI.Misc. 688/2021

Furnish surety

74 SPL.C 340/2020

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 21-04-2021**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
1. R.A.16/2021 2. M.C.40/2020 3. M.C.138/2020 4. R.A.8/2019 5. R.A.69/2019 6. R.A.159/2019 7. R.A.221/2020 8. R.A.176/2019 9. R.A.264/2020 10. M.C.32/2020	1. CRL.R.P.17/2021 2. CRL.A.15/2021 3. SC. 322/2018 4. SC.89/2019 5. CRL.A.93/2019 6. CRL.MISC.640/2021 7. CRL.MISC.642/2021 8. CRL.MISC.644/2021 9. CRL.MISC.647/2021 10. CRL.MISC.652/2021 11. CRL.R.P.9/2021
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
11. M.C.38/2020 12. M.C.116/2020 13. MISC.58/2019 14. MISC.59/2019 15. R.A.219/2020 16. R.A.68/2021 17. R.A.83/2021	12. CRL.MISC.1340/2019 13. S.C.282/2018 14. S.C.185/2019 15. S.C.232/2019 16. S.C.13/2021 17. S.C.155/2017 18. S.C.171/2019 19. CRL.MISC.1341/2019 20. S.C.251/2019 21. S.C.18/2021 22. S.C.292/2018


VI Additional District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 21.04.2021

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Steps:</u> 1) M.V.C. 49/2016 2) R.A. 20/2017 3) M.C. 46/2020 4) R.A. 146/2019 5) Misc. 89/2019 6) Crl.A. 14/2018</p> <p><u>Notice:</u> 1) R.A. 22/2019 2) P & SC 17/2021 3) Crl.Misc. 1150/2015</p> <p><u>Arguments:</u> 1) M.A. 3/2012 2) R.A. 54/2014 3) R.A. 5/2016 4) R.A. 91/2016 5) R.A. 107/2016 6) R.A. 176/2017 7) M.C. 39/2020 8) R.A. 47/2021</p> <p><u>Cross Examination of R.W.:</u> 1) M.C. 61/2020</p> <p><u>Further Evidence:</u> 1) Misc. 34/2017</p> <p><u>Evidence:</u> 1) SC 259/2013 2) SC 240/2014 3) SC 3/2015 4) SC 150/2015</p>	<p><u>Order:</u> 1) M.A. 36/2019 2) G & WC 10/2020 3) SC 137/2017 4) Crl.Misc. 660/2021 5) Crl.Misc. 675/2021</p> <p><u>Judgment:</u> 1) R.A. 109/2015 2) R.A. 211/2016 3) R.A. 163/2017 4) R.A. 195/2017</p> <p><u>RPAD:</u> 1) Misc 75/2018 2) R.A. 175/2018</p> <p><u>Objection:</u> 1) Misc. 76/2018 2) R.A. 141/2019 3) Misc. 85/2019 4) Misc. 70/2020 5) Misc. 25/2021</p> <p><u>To hear:</u> 1) R.A. 89/2014 2) M.V.C. 63/2015 3) Crl.A. 50/2019</p> <p><u>HBC:</u> 1) SC 164/2020</p> <p><u>NBW to Accused:</u> 1) SC 22/2014</p>

5) SC 163/2015 6) SC 68/2016 7) SC 107/2016 8) SC 140/2019 9) SC 279/2019 10) SC 130/2014 11) SC 82/2019	2) SC 285/2019 3) SC 145/2020 FDT: 1) SC 345/2019 Amendment: 1) P & SC 53/2020 Await LCR: 1) R.A. 50/2018 2) CrI.A. 33/2015 Await Orders: 1) EX 45/2016 Compliance: 1) M.C. 203/2020 Paper Publication: 1) P & SC 1/2021 2) P & SC 6/2021
--	--

7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:19/02/2021 issued by Hon'ble High Court of Karnataka.

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
21.04.2021**

MORNING SESSION

STEPS

1) R.A. 73/2018
2) R.A. 173/2018

APPEARANCE OF PARTY

3) R.A. 94/2019
4) R.A. 95/2019

NOTICE

5) R.A. 155/2016
6) R.A. 91/2019
7) M.A. 141/2020

Evidence

8) Misc 91/2015

JUDGEMENT

9) R.A. 46/2015

Await Notice

10) EX 51/2017
11) R.A. 191/2019
12) M.A. 56/2019
13) M.A. 133/2020

Further Arguments

14) R.A. 48/2018
15) R.A. 183/2019

Claim statement

16) Misc 5/2021

Objection

17) Misc 75/2020
18) Misc 76/2020
19) Misc 77/2020
20) Misc 78/2020
21) Misc 79/2020
22) Misc 80/2020
23) Misc 81/2020
24) Misc 82/2020
25) Misc 83/2020
26) Misc 84/2020
27) Misc 85/2020
28) Misc 86/2020
29) Misc 87/2020
30) Misc 88/2020
31) Misc 89/2020
32) Misc 90/2020
33) Misc 91/2020
34) Misc 92/2020
35) Misc 93/2020
36) Misc 94/2020
37) Misc 95/2020
38) Misc 96/2020
39) Misc 97/2020
40) Misc 98/2020

Objection

41) Misc 99/2020
42) Misc 100/2020
43) Misc 101/2020
44) Misc 102/2020
45) Misc 103/2020
46) Misc 104/2020
47) Misc 105/2020
48) Misc 106/2020
49) Misc 107/2020
50) Misc 108/2020
51) Misc 109/2020
52) Misc 110/2020

NOTICE

1) CRL.R.P. 46/2019
2) CRL.R.P. 13/2020

Objection

4) Crl.Misc. 691/2021
5) Crl.Misc. 692/2021

AFTERNOON SESSION

ORDER

1) Crl.Misc. 665/2021